

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 410 of 1994

Thursday this the 24th day of March, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
Hon'ble Mr. P.V. Venkatakrishnan, Administrative Member

P.M. Edwin,
Transmission Executive,
All India Radio, Calicut. ...Applicant

(By Advocate Mr Thomas Antony)

Vs.

1. Union of India represented by
the Secretary to Government,
Ministry of Information and
Broadcasting, New Delhi.
2. The Director General, All India Radio,
Akashvani Bhavan, Parliament Street,
New Delhi.
3. M. Radhakrishnan, Station Engineer,
Head Office, All India Radio, Calicut.
4. G. S. Sreekrishnan, Station Director,
All India Radio, Calicut. Respondents

(By Advocate Mr. C. Kochunni Nair, Sr. CGSC)
for Respondents 1&2.

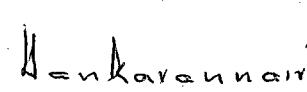
ORDER

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

Learned Counsel for applicant seeks leave
to withdraw the application with freedom to approach
this Tribunal again, after the Criminal Case takes
a further turn. Granting leave the application is
dismissed as withdrawn without expressing any opinion
on the merits. No costs.

Dated 24th March, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN